

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 13<sup>th</sup> June, 2014.

No. LJ(A) 77/2000/Pt/52 – For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Febronous S. Sangma, Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, East Garo Hills District and further under rule 16 of the aforesaid rules, invest him with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the East Garo Hills District with effect from 27<sup>th</sup> June, 2014.

This supersedes all earlier notification's issued under aforesaid provisions within East Garo Hills District.

  
(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(A) 77/2000/Pt/52-A

Dated, Shillong the 13<sup>th</sup> June, 2014.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM.II/141/2014/1699A dated 11-06-2014.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Shri F.S. Sangma, Chief Judicial Magistrate, Willamnagar.
8. The Deputy Commissioner, East Garo Hills District, Willamnagar.
9. All Deputy Commissioners.
10. The Director General of Police, Meghalaya, Shillong.
11. The Superintendent of Police, East Garo Hills District, Willamnagar.
12. Government Pleader/Public Prosecutor, East Garo Hills District, Willamnagar.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Treasury Officer, Willamnagar.
15. Home (Police) Department.
16. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
20. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web Site.
21. Guard file.

By Order etc.,

  
Secretary to the Government of Meghalaya,  
Law Department.